

taken by UCIL. The temporary shut-down of the above -mentioned two mines led to a loss of production of additional mined uranium equivalent to about 19.1 tonnes of nuclear fuel, having a potential to produce about 860 million (86 crore) units of electricity.

(c) Both DAE and UCIL have pursued the matter with Government of Jharkhand. The deed for renewal of mining lease has been signed on 5.12.2014 and the process for commencing mining operation is under way.

#### **Low investment in nuclear energy production**

2832. SHRI MOHD. ALI KHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that there is low investment in nuclear energy production;
- (b) if so, the details thereof and reasons therefor; and
- (c) the steps being taken to allow more Foreign Direct Investment (FDI) in the nuclear power sector?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) No, Sir.

(b) Does not arise.

(c) The present policy [Consolidated Foreign Direct Investment (FDI) Policy April 2014] puts atomic energy in the list of prohibited sectors. However, there is no restriction on FDI in the nuclear industries for manufacturing of equipment and providing other supplies for nuclear power plants and other related facilities.

#### **Atomic energy plants in Jharkhand**

†2833. SHRIMATI KAHKASHAN PERWEEN: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has any plan to set up atomic energy plant at Jaduguda in Kolhan division of Jharkhand; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) Currently, there is no proposal to set up a nuclear plant in Jharkhand, as a suitable site for locating nuclear power plant in the State of Jharkhand has not been identified.

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†Original notice of the question was received in Hindi.